

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : (a) Adopting the ranking of the Department of Company Affairs in regard to the Industrial houses (as on 31-12-78) the number of

Letters of Intent and Industrial Licences granted during 1st July to 31st October, 1980 under the Industries (Development & Regulation) Act, 1951 to undertakings belonging to first five industrial houses given below:—

Name of the House	No. of Letters of Intent issued	No. of Industrials Licences issued
1. Birla	5	3
2. Tata	3	1
3. Mafatlal	1	3
4. J. K. Singhania	1	—
5. Thapar	2	1

The details of all the Letters of Intent and Industrial Licences including the name of the Unit, Location, item of manufacture, capacity etc. are published in the "Weekly Bulletin of Import Licences, Export Licences & Industrial Licences" and Supplement to the 'Monthly News Letter' published by the Indian Investment Centre. Copies of these publications are available in the Parliament Library.

(b) 41 applications from the above houses are pending for consideration of the Government..

(c) The progress of implementation/execution of all Letters of Intent and Industrial Licences are watched by the concerned administrative Ministries, State Governments and also by the various technical authorities like DGTID/Textile Commissioner/Coal Controller/Iron & Steel Controller/Jute Controller etc.

(d) of these, 2 Foreign Collaborations of technical nature were approved.

Establishment of Remote Sensing Centre

4294. SHRI JANARDHANA POOJARY: Will the PRIME MINISTER please to state:

(a) whether the Scientists have pleaded the establishments of remote sensing centre in each State; and

(b) if so, Government's reaction to it ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH) : (a) There are some proposals regarding the setting up of state level remote sensing cells.

(b) The matter is under consideration for optimal solutions.

Transfer of IPS Cadre Officers of Tamil Nadu to other States

4295. SHRI N. DENNIS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a number of police officers borne on the IPS cadre serving in Tamil Nadu are on the compulsory wait list;

(b) if so, the details thereof and the reasons thereof; and

(c) the steps taken by the Central Government to post them to other States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) (a) to (c) : Information is being collected and will be laid on the Table of the House.

Non-utilisation of Industrial Licences

4296. SHRI S. M. KRISHNA : Will the Minister of INDUSTRY be pleased to state :

(a) whether his Ministry has laid down new norms for extension of validity of industrial licences and letters of intent ;

(b) if so, the broad details thereof ;

(c) the names of the Industrial Houses which were granted industrial licences and issued letters of intent which could not be utilized during the current year (uptil 31st October, 1980) and have been or are being extended ; and

(d) the circumstances under which such extensions are being granted ?